मान्यवर, पीएमजीएसवाई कार्यक्रम के तहत 100 करोड़ रुपये दिए गए थे और 25 करोड़ रुपये तत्कालीन मुख्य मंत्री माननीय अखिलेश यादव जी ने भी दिए थे, उसके बावजूद भी यह कार्य आज तक शुरू नहीं हो पाया है, जिससे कि जौनपुर, प्रतापगढ़, बलिया, वाराणसी, चंदौली, गोरखपुर, महाराजगंज, ग़ाज़ीपुर, सुल्तानपुर, फ़ैजाबाद, बस्ती, गोंडा, बहराइच, सिद्धार्थनगर और आज़मपुर के लोगों को ये सुविधाएं प्राप्त नहीं हो पा रही हैं। मान्यवर, मैं आपके माध्यम से आग्रह करता हूं कि सरकार इस पर तत्काल संज्ञान ले और कार्यवाही करे।

उपसभापति जी, आपने मुझे अपनी बात रखने का अवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

**श्री विशम्भर प्रसाद निषाद** (उत्तर प्रदेश) : महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूं।

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

**चौधरी सुखराम सिंह यादव** (उत्तर प्रदेश) : महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

### Need to acknowledge waste collectors as labourers under Solid Waste Management (SWM) Rules, 2016

DR. NARENDRA JADHAV (Nominated): Thank you, Mr. Deputy Chairman, Sir, for giving me this opportunity. In 2014, the Government declared the Swachh Bharat Mission making sanitation as one of its top priorities. Solid Waste Management Rules in 2016, for the first time, recognised the contribution of waste collectors in Solid Waste Management processes. Yet, disappointingly, the Rules don't acknowledge waste collectors as labourers.

During the first phase of Swachh Bharat Mission, from 2014 to 2019, inclusion of waste collectors at the ground-level was missing. In the second phase, which has now been launched in 2021, the resources are being spent and, nevertheless, the waste collectors are still missing from the picture. Out of four million waste collectors in India, a majority belongs to SC/ST communities. They migrate to big cities in search of livelihood and get exhorted and exploited. The workers have not been

provided with the mandatory identity cards according to the Swachh Bharat Mission Rules, 2016, which can protect them from such harassment.

The Swachh Bharat Mission Rules, 2016 take a strictly administrative approach to Solid Waste Management without taking cognizance of workers and their right to life with dignity. The waste collectors contribute to the environment, to the economy and to the society by risking their own lives. But, they have to struggle to live a life of dignity and respect.

Sir, the Government must recognise them as labourers doing away with this exclusion and marginalisation and the resultant exhortation and exploitation.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. VIKAS MAHATME (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI M. C. MARY KOM (Nominated): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SONAL MANSINGH (Nominated): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SANJAY SINGH (National Capital Territory of Delhi): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BIKASH RANJAN BHATTACHARYYA (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I also associate myself with the issue raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI RAJANI ASHOKRAO PATIL (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

**Revision of subsidy amount for BPL families of SC community under Central Scheme of Special Assistance**

**श्री नीरज डांगी** (राजस्थान) : उपसभापति महोदय, राजस्थान अनुसूचित जाति एवं अनुसूचित जनजाति वित्त एवं विकास निगम कार्यक्रम पैकेज ग्रामीण और शहरी गरीबों के लिए विशेष केन्द्रीय सहायता बैंकिंग योजना के तहत अनुसूचित जाति के गरीब परिवारों, सफाई कर्मचारियों और विशेष रूप से विकलांग वर्ग के सामाजिक और वित्तीय विकास के लिए अनुसूचित जनजाति स्वरोज़गार योजना का प्रबंधन करता है। इन योजनाओं के तहत अनुसूचित जाति के चयनित एवं समकक्ष बीपीएल श्रेणी के परिवार को परियोजना लागत का 50 प्रतिशत या 10,000 रुपए, जो भी कम हो, उपलब्ध कराए जाते हैं। यह राशि वर्तमान परिस्थितियों में एवं राजस्थान की भौगोलिक परिस्थितियों के अनुसार बहुत ही कम है। इस सम्बन्ध में राज्य सरकार के मुख्य मंत्री द्वारा लगातार वर्ष 2019 से भारत सरकार से अनुरोध किया जाता रहा है। भारत सरकार द्वारा लगभग 20 वर्ष पूर्व सन् 2000-01 में यह सब्सिडी की राशि निर्धारित की गई थी, जो कि आज के परिप्रेक्ष्य में बहुत कम है।

उपसभापति महोदय, मैं आपके माध्यम से निवेदन करना चाहता हूं कि विशेष केन्द्रीय सहायता के तहत ऐसे परिवारों को लाभ प्रदान करने के लिए योजना में अनुदान की राशि को बढ़ाकर परियोजना लागत का 50 प्रतिशत या 1 लाख रुपया किया जाए, धन्यवाद।

SHRI G. C. CHANDRASHEKHAR (Karnataka): Sir, I associate myself with the issue raised by the hon. Member.